

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.1288
TO BE ANSWERED ON 25.11.2019**

CONSTRUCTION OF KENDRIYA VIDYALAYAS

**1288. SHRI SRIDHAR KOTAGIRI:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI P.V. MIDHUN REDDY:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has recently inaugurated 13 newly constructed buildings and laid down the foundation stones of 6 Kendriya Vidyalayas located in 12 States;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal from the State Andhra Pradesh to allot Kendriya Vidyalayas in the next academic year; and
- (d) if so, the details thereof and their status thereon?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b) 13 newly constructed buildings of Kendriya Vidyalayas (KVs) were inaugurated and foundation stones were laid for 6 KV buildings recently, the details of which are as under:-

STATE	Buildings Inaugurated	Foundation stone laid
Arunachal Pradesh	-	Longding
Assam	Golaghat, Haflong & Tamulpur	-
Bihar	Arraria	-
Chhattisgarh	-	Kawardha
Gujarat	Jetpur & Viramgaon	-
Jharkhand	-	Giridih
Karnataka	Kodagu	Chennapatna
Madhya Pradesh	Satna No.2 & Betul	-
Odisha	Sambalpur	Jagatsinghpur
Tamil Nadu	Parambalur	-
Telangana	Miryalguda	Nizamabad
Uttar Pradesh	Shivgarh	-

(c) & (d) Kendriya Vidyalaya Sangathan (KVS) has informed that it has received 12 proposals from the State Government of Andhra Pradesh for opening of new Kendriya Vidyalayas at Anakapali (Distt. Visakhapatnam), Naidupet, Kavali, Kalichedu & West Gudur (Distt. Nellore), Vankayalapadu Village, Krishnayapalem & Navuluru (Distt. Guntur), Srikalahasti, Gudipala & Jangalapalle (Distt.Chittoor) and Ongole (Distt. Prakasam).

Except the proposal for opening of a new KV at Anakapalli which has been found to be fulfilling the mandatory requirements as per the norms of KVS, the remaining proposals have some discrepancies / inadequacies and these have been brought to the notice of State Government of Andhra Pradesh for necessary rectification.
